

# ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-JCRLA/2645/2024	SARATA MAJHI VS STATE OF ODISHA	ADV. VS	JHARIGAM /158 /2020 () //
2	D-JCRLA/2646/2024	MUNA@SIDHANTA NAIK VS STATE OF ODISHA	ADV. VS	GHASIPURA /181 /2020 () //
3	D-MACA/3873/2024	BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD., SUNDARGARH VS GULAPI KHADIA	GOPAL CHANDRA SAMANTARAY VS	// () //
4	D-WA/3872/2024	STATE OF ODISHA VS SURATH CHANDRA MALLICK	RABI NARAYAN MISHRA, A.G.A. VS	// () //
5	D-WP(C)/3874/2024	SUSHANTA KUMAR NAYAK VS MANASI SAHU	ABHISHEK MOHANTY VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :27/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RPFAM/101/2023 RPFAM/101/2023	YASHOBANTA NARAYAN PATHY MP	NIRANJAN SINGH (1)	36/2024
2	D-MACA/3873/2024 MACA/ /	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar MP	NOEL KISHOR SINGH SARKAR NIRANJAN SINGH	179/2024
3	D-MACA/194/2019 MACA/194/2019	SUKA BEHERA MP		180/2024
4	D-MACA/194/2019 MACA/194/2019	SUKA BEHERA MP		181/2024
5	D-MACA/194/2019 MACA/194/2019	SUKA BEHERA MP		182/2024
6	D-CRLA/2625/2024 CRLA/ /	SHYAMASUNDAR BARIK MP	SASHIBHUSAN DAS	208/2024
7	D-CRLA/2625/2024 CRLA/ /	SHYAMASUNDAR BARIK MP	SASHIBHUSAN DAS	209/2024
8	D-WA/3872/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	281/2024
9	D-WA/3872/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	282/2024
10	D-WA/3872/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	283/2024
11	D-WP(C)/35724/2023 WP(C)/35724/2023	PRADIPTA KUMAR SAHOO MP		1459/2024
12	D-WP(C)/3225/2024 WP(C)/1689/2024	JAGAMOHAN DAS MP	ALOK KUMAR PANDA	1460/2024
13	D-WP(C)/2673/2024 WP(C)/1673/2024	KARTIKA CHANDRA PANDA MP	PRASANTA KUMAR SATAPATHY	1461/2024